

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 250 OF 2016 &  
IA NO. 536 OF 2016**

**Dated: 30<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Adani Transmission (India) Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) :

Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh

Counsel for the Respondent(s) :

Mr. Raunak Jain  
Mr. Aditi Sharma for  
Mr. Buddy A. Ranganadhan for MERC

**ORDER**

We have heard learned senior counsel for the Appellant for some time.

List the matter for further hearing on **23.10.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
*pr/mk*

**(Justice Ranjana P. Desai)**  
**Chairperson**